

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 260/2018 in
O.A. No. 129/2018

New Delhi, this the 3rd day of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)**

Ms. Sunaina, Aged 31 years
D/o Shri Ved Parkash
Guest Teacher in Directorate of Education,
Govt. of NCT of Delhi
R/o Village and PO Ladpur,
Tehsil & Distt. Jhajjar (Har). .. Petitioner

(By Advocate : Ms. Sonika Gill for Shri Yogesh Sharma)

Versus

1. Smt. Soumya Gupta
Director of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi.

2. Smt. Meenu Singh
Principal/Head of School,
Sarvodaya Kanya Vidyalaya,
Kair, New Delhi-43. .. Respondents

(By Advocate : Shri Rohit Bhagat for Shri Sourabh Chadda)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this CP is taken up for hearing, the learned counsel for the respondents, while producing an order dated 02.07.2018,

submits that they have fully complied with the orders of this Tribunal by disposing of the representation of the applicant and, accordingly, prays for dismissal of the CP.

2. In the circumstances and in view of substantial compliance by the respondents, the CP is closed and notices are discharged. However, the petitioner is at liberty to question the orders now passed by the respondents, if she is still aggrieved, in accordance with law. No costs.

(PRAVEEN MAHAJAN)
Member (A)

(V. AJAY KUMAR)
Member (J)

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